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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Notification No: 43/2015-2020

New Delhi, the 29 Jan, 2020

Subject: 2% Additional Ad Hoc Incentive for Two HS Codes

S.O.(E): In exercise of the powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with Para 1.02 of the Foreign Trade Policy, 2015-2020, the Central Government hereby makes the following amendments in the Foreign Trade Policy 2015-2020 with immediate effect:

2. The following para is added in the Chapter 3 of the Foreign Trade Policy, 2015-20.

"3.25 A 2% Additional Ad hoc Incentive for 2 HS Codes/ tariff lines, as below:

i. 85171211 - Mobile phones, other than push button type and
ii. 85171219 - Mobile phones, push button type

would be available, along with the rewards under MEIS for exports made in the period 01.01.2020 to 31.03.2020 only. The basis of calculation of reward would be on realised FOB value of exports in free foreign exchange, or on FOB value of exports as given in the Shipping Bills in freely convertible foreign currencies, whichever is less, unless otherwise specified. All other provisions as applicable for MEIS in the Foreign Trade Policy, 2015-20 and Handbook of Procedures 2015-20, shall be applicable for the 2% Additional Ad Hoc Incentive as well. The application for MEIS for the said codes would be considered as an application for the Additional Ad hoc Incentive also."

Effect of this Notification: A 2% Additional Ad hoc Incentive for 2 HS Codes/ tariff lines 85171211 and 85171219 is notified for exports made with Let Export date from 01.01.2020 to 31.03.2020.

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